

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**NOTIFICATION**

**R.O.C.No.15/2019-RC**

**Dated 14.08.2019**

Ref:1.High Court's Notification No.15/2019-RC, dated 12.7.2019.

2.Orders dated 13.8.2019 of the Hon'ble High Court for the State of Telangana in W.P.Nos.16187, 16605, 16804 and 17219 of 2019.

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It is to inform that in obedience to the Orders of the Hon'ble High Court for the State of Telangana, Hyderabad, under reference 2<sup>nd</sup> cited, the candidates with the following Application Seq. Nos. are permitted to appear for the written examination scheduled to be held on 17.8.2019 and 18.8.2019 at "Matrusri Engineering College, opposite to the Madannapet Market, Saidabad, Hyderabad-500059.

Application Seq.Nos.003671, 000037, 000560, 001191, 001764, 002190, 001044 and 000413.

The details of examination papers and reporting time and examination time are follows:

Exam Date	Paper	Reporting time	Examination Timing
17.8.2019	Paper-I (Civil Laws)	08.30 AM	10.00 AM – 01.00 PM
17.8.2019	Paper-II (Criminal Laws)	01.30 PM	02.00 PM – 05.00 PM
18.8.2019	Paper-III (English Translation and Essay Writing)	08.30 AM	10.00 AM – 01.00 PM

The hall tickets of the above mentioned candidates will be placed in the official website of the High Court (hc.ts.nic.in) and the same may be obtained directly from the High Court or can be down loaded from the said website, for appearing for the written examination as mentioned supra.

  
**REGISTRAR (ADMINISTRATION)  
FAC. REGISTRAR (RECRUITMENT)**